

ted below:—

Name of the Company	1977-78 production targets as a percentage increase over actual production of 1976-77
<i>Coal India Ltd.</i>	6
<i>Hindustan Zink Limited</i>	
(i) Zink Ingot	95
(ii) Lead	22
<i>National Mineral Development Corporation :</i>	
(i) Iron Ore (Bailadilla)	6
(ii) Iron Ore (Kiriburu)	25
<i>Oil &amp; Natural Gas Commission</i>	
Crude Oil	43
<i>Fertilizers</i>	
(i) In terms of Nutrient 'N'	25
(ii) In terms of Nutrient 'P <sub>2</sub> O <sub>5</sub> '	117
<i>Organic Chemicals</i>	19
<i>Drugs</i>	10
<i>Petroleum (I.O.C.)</i>	7
<i>Steel (Rourkela)</i>	
Steel Ingots	3
<i>Durgapur</i>	
(i) Hot Metal	7
(ii) Steel Ingots	15
(iii) Saleable Steel	11
<i>Garden Reach Shipbuilders</i>	
(i) Ship-building	16
(ii) Diesel Engines	28
<i>Hindustan Shipyard</i>	
(i) Steel processed	17
<i>Goa Shipyard</i>	
(i) New Construction	113
(ii) Ship Repair	
<i>Mazagon Docks Limited</i>	
(i) Ship Construction	9
(ii) Ships Repair	2
<i>Bharat Earth Movers Limited</i>	
(i) Earth Moving Equipment	2
(ii) Rail Caches	11

(d) The major projects recommended by the Public Investment Board for Government's acceptance during the current financial year commencing in April 1977 are given in the Statement.

#### Statement

List of new projects cleared by PIB during the period 1-4-1977 till date

1. Modernisation of 1700 mm semi-continuous hot strip mill of Rourkela Steel Plant.

2. Regional Cattle-cum-Dairy development centres in Karnataka, M.P. and Rajasthan.

3. 3rd phase of the development of Bombay High and Bassein offshore oil-field.

4. Construction of 4th Oil-Berth at Butcher Island off Bombay.

#### खिलौना उद्योग

3611. श्री कचह लाल हेमराज जैन : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) खिलौना उद्योग में काम करनेवाले श्रमिकों की संख्या कितनी है ;

(ख) क्या आल इंडिया हैडिक्राफ्ट्स बोर्ड ने चाबी से चलने वाले खिलौनों, पी० बी० सी० निर्मित गुड़ियां तथा विविध प्रकार के खिलौनों के निर्माताओं को मान्यता नहीं दी है और इन्हें हैडिक्राफ्ट की श्रेणी में शामिल नहीं किया गया है; और

(ग) यदि हां, तो खिलौना उद्योग की प्रगति, विकास और संरक्षण प्रदान करने के लिए क्या उपाय किये जा रहे हैं ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया) : (क) विभिन्न प्रकार के परम्परागत और प्राधु-

निक खिलौनों का उत्पादन विविध प्रकार के बहुत से प्रतिष्ठानों में हो रहा है, जैसे कि कुटीर तथा ग्राम उद्योग, लघु एकक, और इनमें आधुनिक फैक्टरी-टाइप प्रतिष्ठान भी शामिल हैं। इन सभी प्रतिष्ठानों में काम कर रहे व्यक्तियों की सही संख्या ज्ञात नहीं है।

(ख) आधुनिक यंत्र से तथा बैटरी से चलने वाले खिलौने, जिनमें चावी से चलने वाले खिलौने शामिल हैं, पी०वी०सी० की गुड़िया आदि 'हस्तशिल्प' ग्रुप में नहीं आती। पंजीकृत निर्यातकों के लिए आयात व्यापार नियन्त्रण नीति में इस प्रकार के खिलौनों को उत्पाद ग्रुप "ग" के अन्तर्गत, "प्लास्टिक ग-28" में वर्गीकृत किया गया है।

(ग) संरक्षण करना, उद्योग को विशेषज्ञ सलाह देना और नकद प्रोत्साहन प्रदान करना उन विभिन्न विकास/संवर्धन सम्बन्धी उपायों में हैं जो सरकार द्वारा किये जा रहे हैं।

#### Foreign Exchange Manipulations by Singhania

3612. SHRI JYOTIRMOY BOSU: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) some members of the Singhania family at Calcutta, Kanpur and other places had been very recently found involved in foreign exchange racket;

(b) whether some members of the family particularly Gaur Hari Singhania, Bharat Singh Singhania were involved in serious invoice manipulation and other foreign exchange rackets; and

(c) if so, action taken by Government?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No member of Singhania family at Calcutta, Kanpur and other places had been found involved in foreign exchange racket during the last one year.

Particulars of contraventions of Foreign Exchange Regulation Act, if any, punishable under the Customs Act, by the members of the Singhania family during the last one year, are being collected and will be laid on the Table of the House.

(b) and (c). The Directorate of Enforcement had issued Show Cause Notices for violation of certain provisions of Foreign Exchange Regulation Act in three cases against two Companies and its Directors and Export Manager. Some members of the Singhania family are Directors in the above two companies. Shri Bharat Hari Singhania is a Director of one of these Companies and he was a Director of the other Company upto 11th February, 1971.

The Directorate of Enforcement had also issued Show Cause Notice for violation of certain provisions of Foreign Exchange Regulation Act against a partnership firm in which three members of the Singhania family are partners.

All the four cases have been adjudicated by the Directorate of Enforcement. Two cases have ended in acquittal. In the other two cases one of the companies involved has been found guilty of certain charges and penalties of Rs. 6.5 lakhs and Rs. 1.75 lakhs have been imposed in the two cases. In these two cases the Export Manager of the Company has also been found guilty of certain charges and penalties of Rs. 65,000 and Rs. 17,500 have been imposed on him. Charges against others have been dropped.

In November, 1974, the Commissioner of Police, Calcutta had issued detention orders against Shri Bharat Hari Singhania on the basis of the